

**UNIVERSITY GRANTS COMMISSION
(POWERS AND DUTIES OF VICE-
CHAIRMAN) RULES, 1974 AND
A STATEMENT**

**THE DEPUTY MINISTER IN THE
MINISTRY OF EDUCATION AND
SOCIAL WELFARE AND IN THE
DEPARTMENT OF CULTURE (SHRI
D. P. YADAV):** I beg to lay on the
Table—

(1) A copy of the University Grants Commission (Powers and Duties of Vice-Chairman) Rules, 1974 (Hindi and English versions) published in Notification No. G.S.R. 1123 in Gazette of India dated the 19th October, 1974, under sub-section (3) of section 25 of the University Grants Commission Act, 1956.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the above Notification.

[Placed in Library. See No. LT-9141/75.]

12.07 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:—

"In accordance with the provisions of Rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the

Rajya Sabha, at its sitting held on the 6th March, 1975, agreed without any amendment to the Tobacco Board Bill, 1975, which was passed by the Lok Sabha at its sitting held on the 28th February, 1975."

12.07½ hrs.

**COMMITTEE OF PRIVILEGES
FOURTEENTH REPORT**

DR. HENRY AUSTIN (Ernakulam): I beg to present the Fourteenth Report of the Committee of Privileges.

12.08 hrs.

**SUPPLEMENTARY DEMANDS
FOR GRANTS (RAILWAYS),
1974-75**

THE MINISTER OF RAILWAYS (SHRI KAMLAPATI TRIPATHI): I beg to present a statement showing Supplementary Demands for Grants in respect of the Budget (Railways) for 1974-75.

12.08½ hrs.

**DEMANDS FOR EXCESS GRANTS
(RAILWAYS), 1972-73**

THE MINISTER OF RAILWAYS (SHRI KAMLAPATI TRIPATHI): I beg to present a statement showing Demands for Excess Grants in respect of the Budget (Railways) for 1972-73.